

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

NOTICE

Sub. :- Regarding Quotation for the Law Books, Bare Acts and General Books.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Law Books, Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 19-09-2017 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **19-09-2017 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Law Books, Bare Acts and General Books.

You should quote the rates of the latest edition of Law Books, Bare Acts and General Books, for which you are required to submit the sample(s). **Without Sample(s) of the Law Books, Bare Acts and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Neelam
04/9/17
(NEELAM PANDEY)

Incharge Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

ANNEXURE "A"

COMPARATIVE CHART OF LAW BOOKS, BARE ACTS AND GENERAL BOOKS

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
1	LAW OF ARBITRATION	S.D. SINGH	1
2	LAW OF ARMS AND EXPLOSIVES ACT	D.R. PREM	1
3	LAW OF ARMS AND EXPLOSIVES ACT	J.P. BHATNAGAR	1
4	FEMA MONEY LAUDERING ACT AND COFEPOSA	B.N. GURURAJ	1
5	CHILD LABOUR	V.K. DEWAN AND VARSHA CHANDRA	1
6	JUSTICE FOR CHILDREN	NINA P NAYAK	2
7	CHILD SEXUAL ABUSE AND THE LAW	MAHARUKH ADENWALLA	2
8	CHILD RIGHTS IN INDIA : LAW, POLICY, AND PRACATICE	ASHA BAJPAI	2
9	AMBEDKAR: THE MAKING OF THE INDIAN CONSTITUTION	H.V. HANDE	1
10	CONTEMPT LAW CASEBOOK	MAHINDER NARAIN	1
11	RESTORATIVE JUSTICE	GEERY JOHNSTONE	2
12	URBAN CRIME PREVENTION, SURVEILLANCE AND RESTORATIVE JUSTICE	PAUL KNEPPER, ED.	2
13	NEW LAW OF DELHI CO-OPERATIVE SOCIETIES	RAKESH TRIPATHI	1
14	LAW OF ACQUISTION OF LAND IN INDIA	B.L. BANSAL AND R. AIYER	1
15	PREVENTION OF FOOD ADULTERATION ACT AND RULES	ANIL SACHDEVA	1
16	DELHI EXCISE ACT	HUIBEDE	1
17	HINDU RELIGIOUS AND CHARITABLE ENDOWMENTS	V.K. VARADACHARI	1
18	HUMAN RIGHTS IN INDIA	V.R. KRISHNA IYER	1
19	INTELLECTUAL PROPERTY RIGHT AND COMPETITION POLICY	STEVEN D. ANDERMAN	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
20	CRIMINAL JUSTICE AND MEDICAL LAW	S.V. JOGA RAO	2
21	RULE OF LAW IN A FREE SOCIETY	N.R. MADHAVA MENON	2
22	THE SEERVAI LEGACY	H.M. SEERVAI	1
23	JUST MEMOS	LAUREL CURRIE OATES AND ANNE ENQUIST	2
24	JUST RESEARCH	LAUREL CURRIE OATES AND ANNE ENQUIST	2
25	MUSLIM WOMENT (PROTECTION OF RIGHTS ON DIVORCE) ACT	V.R. KRISHNA IYER	1
26	LAW, POVERTY AND LEGAL AID : ACCESS TO CRIMINAL JUSTICE	S. MURALIDHAR	1
27	LAW RELATING TO RIGHT TO INFORMATION	S.V. JOGA RAO	1
28	LAW OF TORTS	SALMOND AND HEUSTON	1
29	ANGEL OF DEATH ROW	ANDREA D LYON	2
30	ENVISIONING AND EMPOWERED NATION	A.P.J. ABDUL KALAAM	2
31	NATIONAL GEOGRAPHIC		2
32	PORTRAIT OF AN EXTRAORDINARY MAN	NELSON MANDELA	2
33	THE LUMINOUS SPARKS	A.P.J. ABDUL KALAAM	2
34	THE RAINMAKER	JOHN GRISHAM	2
35	WATER	BAPSI SIDWA	2
36	LAW AND LITERATURE (NEW YORK 1925)	BENJAMIN CARDOZO	2
37	SHORT STORIES FOR CHILDREN		2
38	BOOK OF MIRDAD	MIKHAL NAIMI (WATKIN PUB)	2
39	LAZYMANS GUIDE TO ENLIGHTMENT	ENLIGHTENMENT	2
40	YOGASAN VIGYAN (HINDI)	DHIRENDRA YOG PRAKASHAN	2

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
41	YOGIK SUKSHAM VIGYAN	DHIRENDRA YOG PRAKASHAN	2
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43	JUDICIAL PROCESS IN THE COMPARATIVE PERSPECTIVE	MAURO CAPELLETTI	2
44	LAW AND JUSTICE	JUSTICE V.R. KRISHNA IYER	2
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46	COURTS AND THE CONSTITUTION	JUSTICE CHINNAPPA REDDY	1
47	MISCELLANY AT LAW	JUSTICE HIDAYATHULLAH	2
48	THE INCONVENIENT TRUTH	AL GORE	2
49	EVERY MAN IN HIS HUMOUR	BEN JONSON	2
50	ORGANISED CRIME	PRAFULLAH PADHY, ED	1
51	WE, THE PEOPLE	N.A. PALKHIVALA	1
52	THEODORE BOONE: THE ACCUSED	JOHN GRISHAM	1
53	ASHTAVAKRA GEETA (HINDI)	GEETA PRESS	1
54	LAW AND ORDER	C.K. ALLEN	1
55	BASIC SKILLS FOR THE NEW MEDIATOR	ALAN H. GOODMAN (SOLOMON PRESS, 2nd EDITION, 2004)	1
56	BEYOND REASON : USING EMOTIONS AS YOU NEGOTIATE	ROGER FISHER AND DANIEL SHAPIRO (PENGUIN BOOKS, 2006)	1
57	BEYOND WINNING : NEGOTIATING TO CREATE VALUE IN DEALS AND DISPUTES	ROBERT H. MNOOKIN (BELKNAP PRESS OF HARVARD UNIVERSITY PRESS, 2004)	1
58	CHALLENGING CONFLICT : MEDIATION THROUGH UNDERSTANDING	GARY FRIEDMAN & JACK HIMMEISTEIN (AMERICAN BAR ASSOCIATION, 2009)	1
59	CONFLICT RESOLUTION	DANIEL DANA (MCGRAW HILL, 2000)	1
60	GETTING TO YES : NEGOTATING AGREEMENT WITHOUT GIVING IN	ROGER FISHER AND WILLIAM URY (PENGUIN BOOKS, 3rd EDITION, 2011)	1

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
61	BARGAINING FOR ADVANTAGE	G. RICHARD SHELL (PENGUIN BOOKS, 2nd EDITION, 2006)	1
62	PRACTICE OF MEDIATION	DOUBGLASS N. FRENKEL AND JAMES H. STARK (ASPEN PUBLISHERS, 2008)	1
63	THE MEDIATOR'S HANDBOOK	JENNIFRE BEER & EILEEN STIEF (FRIENDS CONFLICT RESOLUTION PROGRAMS, 1998)	1
64	INCOME TAX ON SALARIES FOR THE FINANCIAL YEAR 2015-2016	SWAMY'S	12
65	DELHI MUNICIPAL CORPORATION ACT	VERMA'S	12
66	THE DELHI PREVENTION OF TOUTING AND MALPRACTICES AGAINST TOURISTS ACT	BARE ACT	12
67	READING LAW : THE INTERPRETATION OF LEGAL TEXTS	SCALIA AND GARNER'S	1
68	REFLECTIONS OF JUDGING	J. RICHARD POSNER (JUDGE)	1
69	10 JUDGMENTS THAT CHANGED INDIA	ZIA MODI	1
70	LANDMARK JUDGMENTS THAT CHANGED INDIA	JUSTICE ASHOK KUMAR GANGULY	1
71	THE INDIAN CONSTITUTION	MADHAV KHOSIA	1
72	EVIDENCE MATTERS (SCIENCE, PROOF AND TRUTH IN THE LAW)	SUSAN HAACK	1
73	THE ANNIHILATION OF CASTE	B.R. AMBEDKAR	1
74	DELHI MOTOR VEHICLE RULES	AVAILABLE AUTHOR	6
75	INDIAN SUCCESSION ACT	SANJIVA ROW	6
76	COURT FEES AND SUIT VALUATION	SANJIVA ROW	6
77	LAW OF PARTNERSHIP	S.D. SINGH & J.P. GUPTA	6
78	LAW OF INJUNCTION	C.M. ROW	6
79	COURT FEES AND SUIT VALUATION	BARE ACT	6
80	राजभाषा हिन्दी मानक शब्दावली (अंग्रेजी-हिन्दी)		3

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
81	कार्यालय भाषा व्यवहार (हिन्दी भाषा में)		3
82	अनुवाद और पारिभाषिक शब्दावली (हिन्दी भाषा में)		3
83	व्यवहारिक अनुवाद कला (हिन्दी भाषा में)		3
84	प्रशासनिक शब्दावली (हिन्दी भाषा में)		3
85	चिकित्सा शब्दावली (हिन्दी भाषा में)		3
86	CODE OF CRIMINAL PROCEDURE	SANJIVA ROW & M.L. SINGHAL	2
87	LAW OF CONTEMPT OF COURT AND LEGISLATURE	JUSTICE TEK CHAND	2
88	COURT FEES AND SUIT VALUATION ACT	SANJIVA ROW'S	4
89	CRIMINAL MAJOR ACTS	JUSTICE A.R. LAKSHMANAN	2
90	CRIMINAL MINOR ACTS	SARKAR'S	2
91	DELHI RENT CONTROL ACT	AVAILABLE AUTHOR	5
92	THE EMPLOYEE'S COMPENSATION ACT WITH SCHEDULES AND RULES	AIYAR & AIYAR	2
93	LAW OF ELECTRICITY IN INDIA	SARKAR'S	2
94	LAW ON ESSENTIAL COMMODITIES	JAI PRAKASH	2
95	IMPLEMENTATION OF BASIC HUMAN RIGHTS	MANOJ KUMAR SINHA	3
96	JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT	R.N. CHAUDHARY'S	5
97	GUIDE TO DEPARTMENTAL ENQUIRIES AGAINST GOVERNMENT SERVANT	P.V. RAMAKRISHNA'S	4
98	GUARDIAN AND WARDS ACT	P.S. NARAYAN	2
99	HUMAN RIGHTS	Y.S. R. MURTHI	2
100	HINDU LAWS	SRINIWASAN	2
101	LAW OF TORT - INCLUDING COMPENSATION UNDER THE CONSUMER PROTECTION	S.P. SINGH	3

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
102	LAW RELATING TO NOTARIES, POWER OF ATTORNEY, AFFIDAVITS AND DEEDS	MAZUMDAR	2
103	NARCOTIC DRUGS & PSYCHOTROPIC SUBSTANCES ACT	R.P. KATARIA'S	5
104	PASSPORT ACT	AVAILABLE AUTHOR	4
105	PREVENTION OF CORRUPTION ACT	A.S. RAMACHANDRA RAO'S	2
106	PREVENTION OF CORRUPTION ACT	GAUR AND SAXENA'S	2
107	A COMPLETE GUIDE TO PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	Dr. PRATAP S. MALIK	2
108	PROBATION OF OF TENDERS ACT	AVAILABLE AUTHOR	2
109	THE RIGHT TO FAIR COMPENSATION AND TRANSPARENCY IN LAND ACQUISITION, REHABILITATION AND RESETTLEMENT ACT, 2013	OM PRAKASH AGGARWALA	5
110	LAW OF LAND ACQUISITION REGULATION AND COMPENSATION	AWASTHI	2
111	LAND ACQUISITION ACT	J.P. AGGARWAL	3
112	LAW OF SALE OF GOODS	AIYAR P. RAMANATHA	2
113	SOCIETIES REGISTRATION ACT	S.C. MITRA'S	2
114	INDIAN SUCCESSION ACT	PARAS DIWAN	3
115	WAKFS LAWS IN INDIA	JAFRI'S	2
116	LAW OF WILLS	N.D. BASU'S	2
117	THE SLUM AREAS (IMPROVEMENT AND CLEARANCE) ACT ALONG WITH RULES	AVAILABLE AUTHOR	3
118	INCOME TAX ON SALARIES 2017-2018	SWAMY'S	18
119	MEDIATION AND CONCILIATION RULES	BARE ACT	9
120	PUNJAB COURTS ACT	BARE ACT	9
121	RECOVERY OF DEBTS DUE TO BANK AND FINANCIAL INSTITUTION ACT	BARE ACT	5
122	THE DELHI URBAN SHELTER IMPROVEMENT BOARD ACT, 2010	BARE ACT	5

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
123	BLACK'S LAW DICTIONARY		12
124	OXFORD DICATIONARY		12
125	INCOME TAX ACT	AVAILABLE AUTHOR	6
126	भारत सरकार की राजभाषा नीति (हिन्दी भाषा में)	केन्द्रीय हिन्दी संस्थान, आगरा	3
127	COMPANIES ACT	SETHNA'S	12
128	LAW OF BAILS	P.V. RAMAKRISHNA'S	3
129	DOWRY PROHIBITION ACT	AVAILABLE AUTHOR /P.K. MAJUMDAR & R.P. KATARIA'S	4
130	LAW OF ADOPTION, MINORITY, GUARDIANSHIP AND CUSTODY	PARAS DIWAN	3
131	LAW OF MAINTENANCE	S.N. AGGARWAL	4
132	MODERN LAW OF INSURANCE IN INDIA	K.S.N. MURTI & K.V.S. SHARMA	3
133	RIGHT TO INFORMATION ACT	MAJUMDAR	2
134	LAW OF INJUNCTIONS	C.M. ROW	
135	MOTOR VEHICLE ACT	JUSTICE RAJESH TANDON	
136	SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT	VINOD KOTHARI	
137	BLACK MONEY (UNDISCLOSED FOREIGN INCOME AND ASSETS) AND IMPOSITION OF TAX ACT, 2015	BARE ACT	
138	BOILERS ACT, 1923 ALONG WITH RULES	BARE ACT	
139	BUREAU OF INDIAN STANDARDS ACT, 2016	BARE ACT	
140	CHILD AND ADOLESCENT LABOUR (PROHIBITION AND REGULATION) ACT, 1986 ALONG WITH RULES, 1988 AND CHILDREN (PLEDGING OF LABOUR) ACT, 1933	BARE ACT	
141	COURT FEES ACT, 1870	BARE ACT	
142	FATAL ACCIDENTS ACT, 1855	BARE ACT	
143	FOREIGN MARRIAGE ACT, 1969 ALONG WITH FOREIGN MARRIAGE RULES	BARE ACT	

S. NO.	NAME OF THE BOOK	AUTHOR	NO. OF COPY
144	FOREIGNERS ACT, 1946 ALONG WITH FOREIGNERS ORDERS, 1948 WITH REGISTRATION OF FOREIGNERS ACT, 1939 AND RULES, 1992	BARE ACT	
145	GOVERNMENT SECURITIES ACT, 2006 ALONG WITH REGULATIONS	BARE ACT	
146	GUARDIANS AND WARDS ACT, 1890	BARE ACT	
147	INCOME TAX ACT AS AMENDED BY THE FINANCE ACT, 2016 & INSOLVENCY AND BANKRUPTCY CODE, 2016	BARE ACT	
148	MOTOR VEHICLES RULES, 1989 ALONG WITH ALLIED MATERIAL	BARE ACT	
149	NEGOTIABLE INSTRUMENTS ACT, 1881	BARE ACT	
150	OFFICIAL SECRETS ACT, 1923	BARE ACT	
151	PRE-CONCEPTION AND PRE-NATAL DIAGNOSTIC TECHNIQUES (PROHIBITION OF SEX SELECTION) ACT, 1994 ALONG WITH RULES	BARE ACT	
152	PREVENTION OF MONEY LAUNDEERING ACT, 2002 ALONG WITH ALLIED RULES	BARE ACT	
153	PROHIBITION OF CHILD MARRIAGE ACT, 2006 ALONG WITH ALLIED ACTS	BARE ACT	
154	RIGHT TO CHILDREN TO FREE AND COMPULSORY EDUCATION ACT, 2009	BARE ACT	
155	SEXUAL HARASSMENT OF WOMEN AT WORKPLACE (PREVENTION, PROHIBITION AND REDRESSAL) ACT, 2013	BARE ACT	
156	STAMP ACT, 1899	BARE ACT	
157	TRADE MARKS ACT, 1999 ALONG WITH ALLIED RULES	BARE ACT	
158	DELHI METRO RAILWAY (OPERATION AND MAINTENANCE) ACT, 2002 ALONG WITH ALLIED RULES	BARE ACT	